

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 283 OF 2016 & IA NOS. 581 AND 582 OF 2016
AND
APPEAL NO. 215 OF 2016 & IA NO. 465 OF 2016**

Dated: 30th August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

APPEAL NO. 283 OF 2016 & IA NOS. 581 AND 582 OF 2016

UJVN Ltd. ...Appellant(s)

Vs.

Uttarakhand Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Anand Tiwari
Mr. Karthik Rajasekhar

Counsel for the Respondent(s) : Mr. Buddy A.Ranganadhan for R.1

APPEAL NO. 215 OF 2016 & IA NO. 465 OF 2016

UJVN Ltd., Dehradun ...Appellant(s)

Vs.

Uttarakhand Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Anand Tiwari
Mr. Karthik Rajasekhar

Counsel for the Respondent(s) : Mr. Buddy A.Ranganadhan for R.1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma
Mr. Shashank Pandit for R.2

ORDER

IA No. 582 of 2016 (for exemption from filing certified copy of the impugned order) is allowed.

As agreed by learned counsel for the parties, list the matter for hearing on **20.09.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**